

श्री शरद बाबू : अध्यक्ष महोदय, मुझे यह यह कहना है कि ...

MR. SPEAKER: No, no. You have to give notice

श्री शरद बाबू : आपकी मैं 25 बार देता हूँ, आप मेरी बात नहीं सुनते हैं।

MR. SPEAKER: You have to give earlier notice to the Speaker.

श्री शरद बाबू . अध्यक्ष महोदय, कल जो हुआ, जयप्रकाश की की जो खबर छपी थी

MR. SPEAKER: No. I am not allowing you. I have allowed Adjournment Motion to be fixed on Monday.

SHRIMATI PARVATHI KRISHNAN (Coimbatore): Sir, on a point of order....

MR. SPEAKER: All right, what is the point of disorder?

SHRIMATI PARVATHI KRISHNAN: Shri Jyotirmoy Bosu called the House a circus. I object to that. We might wish to be a performer in a circus, but this Parliament is not a circus, Sir.

श्री कृष्ण कुमार गोयल : यह रिपोर्ट नेशनल को-ऑपरेटिव यूनियन आफ इंडिया की है। इसकी रिपोर्ट अभी तक सबन पटल पर रखने की प्रक्रिया नहीं रही है क्योंकि यह को-ऑपरेटिव की है पहले यह एक्स्पेंडेंड थी। बाद में कमेटी की जब स्पेशल रिपोर्ट हुई कि सारी टेबल पर रखी जानी चाहिये, जो नेस्ट जैसे इन्फार्मेशन मिली, उसके बाद पुराना सभा पटल पर रख दी गई। इसमें देरी नहीं की गई है।

MR. SPEAKER: He says, for the first time they have now laid it. Earlier it was not done. Anyway, they are starting a new practice. It is a good practice.

SHRI JYOTIRMOY BOSU: Why after two years time?

SHRI KRISHNA KUMAR GOYAL: No question of two years. We are starting it just now.

MR. SPEAKER: Item No. 4. Shri Sher Singh.

NOTIFICATION UNDER NAVY ACT, 1957

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): I beg to lay on the Table a copy of Notification No. SRO 75 (Hindi and English versions) published in Gazette of India dated the 10th March, 1979, containing corrigendum to Notification No. S.R.O. 57 dated the 24th February, 1979, under section 185 of the Navy Act, 1957. [Placed in Library. See No. LT-4141/79].

MR. SPEAKER: Item No. 5, Shri Zulfiqarullah.

SHRI JYOTIRMOY BOSU: I have given you notice, Mr. Speaker. All the levies are being clinched through these notifications. These are some very important matters. Already the people are under the burden of price rise. People are already groaning due to the second devaluation of the Indian rupee. You have made an observation earlier from the chair saying that the gazettes must be in the hands of the Members before these papers are laid on the Table of the House so that the Members can have a look on them and come prepared. Where are the gazettes? You are allowing this sort of latitude to the Ministers, while you are controlling us with a ruthless hand.

MR. SPEAKER: I wish, I could do that at least with you.

SHRI JYOTIRMOY BOSU: You kindly ask the hon. Minister to explain why the gazettes did not reach the hands of the Members before this item was entered on the order paper... (Interruptions) In these notifications, there are wonderful provisions pertaining to biscuits, toothpaste, tooth brushes etc.....

MR. SPEAKER: You cannot go on like this.

SHRI JYOTIRMOY BOSU: We have not received the gazettes. This item should be withheld till such time you get a confirmation from us that we have received the gazettes.

MR. SPEAKER: We will check up.

SHRI JYOTIRMOY BOSU: Sir, you have made an observation earlier that these gazettes must reach the Members before the papers are laid on the Table of the House. This item should be withheld till such time you get a confirmation that we have received copies of the gazette. Let your Secretary be directed to ascertain from us whether we have received the gazettes or not.

MR. SPEAKER: I will look into your complaint.

SHRI JYOTIRMOY BOSU: Let it be withheld till then; we would not allow this to be laid on the Table today.

श्रीमती ब्रह्मिण्या पी० रांगनेकर : (बम्बई उत्तर-मध्य) . अध्यक्ष महोदय, मीने श्री डम वारे में आवचेकसन किया है ।

MR. SPEAKER: I have postponed this item to Monday.

श्री शरद वाचब (जबलपूर) : अध्यक्ष महोदय मेरा पार्लमेट आफ आर्डर है। कल हाउस में जो कुछ हुआ, उसमें आप तो सीरियस थे, आप को तो पता था कि 'जेपी' की मल्लु हो गई है, तो देख कर मैं स्टेट मीनिंग क्यों नहीं डिक्लेयर की गई ? (स्वयंचाल)

MR. SPEAKER: The matter is listed for Monday.

श्री मनीराम बालगुड़ी : (मद्रा) अध्यक्ष महोदय, आप उन्हें बोलने क्यों नहीं देते हैं ? आप उन्हें सुनते क्यों नहीं हैं ? (स्वयंचाल)

MR. SPEAKER: You should not be an advocate for everybody. The matter will be taken up in the form of adjournment motion on Monday....

(Interruptions)**

MR. SPEAKER: Do not, record. You must give notice to me.

You should have given notice to me. You must give notice to me.

(Interruptions)**

MR. SPEAKER: Without notice, I won't allow anything. Now Mr. Narasimha Rao.

(Interruptions)**

MR. SPEAKER: Give me notice. I will consider that. Without notice, I will not.

12.10 hrs.

PUBLIC ACCOUNTS COMMITTEE

STATEMENTS

SHRI P. V. NARASIMHA RAO (Hanamkonda): I beg to lay on the Table, a copy each of the following statements (Hindi and English versions):

(1) Statement showing final replies of Government to the recommendations contained in Chapter V and the action taken replies on the recommendations made in Chapter I of the Twenty-third Report of the Public Accounts Committee (Sixth Lok Sabha) regarding action taken by Government on the recommendations contained in their Hundred and ninety-seventh Report (Fifth Lok Sabha) on Trade Fairs and Exhibitions.

(2) Statement showing replies of Government to the recommendations contained in Chapter V and the action taken replies on the recommendations made in Chapter I of the Sixty-ninth Report of the Public Accounts Committee (Sixth Lok Sabha) regarding action taken by Government on the recommendations contained in their Two Hundred and thirtieth Report (Fifth Lok Sabha) on Expansion of Mormugao Port.